

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 226
CP-193/ND/2018

IN THE MATTER OF:

Sh. Rajesh Vasudeva

... Applicant/Petitioner

Versus

M/s. Homital Medcare Pvt. Ltd. & Ors.

... Respondent

Under Section: 271(e) Co. Act.

Order delivered on 16.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Prachi Johri, Adv. Abhipsa Sahu

For the Respondent : Adv. Sanjeev Bindal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 31.05.2024.

Sd/-
(Court Officer)